

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI

Respondent(s)

(Notice of alternative arrangement has been issued.)

Date : 03-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Jayant Mohan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of alternative arrangement is complete
in respect of the sole respondent but none has entered
appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar